## NATIONAL COMPANY LAW TRIBUNAL KOLKATA BENCH` KOLKATA

C.P (IB).No. 347/KB/2017

Present: Hon'ble Member (J) Shri Vijai Pratap Singh Hon'ble Member (J) Shri Jinan K.R

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 17th November 2017, 10.30 A.M

Name of the Company Under Section		Henkel Adhesives Technologies India Pvt.Ltd-Versus- Ess Dee Aluminum Ltd.  8 & 9 IBC		
1	URMILA CH	HARRABORTY, Adv.		a -Manyl
2.	SHYANTEE	DATTA , Adv.	Coseposiale sebiosi	Samuela Blowdle
3.	SAMAITA I	DAS CHOWD HURY, A	ou.	

## ORDER

No one is present from the operational creditor's side. Ld. Counsel for the corporate debtor is present.

List on 04/12/2017.

Sc

(Jinan K.R.) Member (J) (Vijai Pratap Singh) Member (J)